D. Biswal Vrs. UOI

Orders/Directions Sl. No. 4
O.A. No. 123 of 2012

Order dated: 09.07.2015

CORAM HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.) HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

Mr. D.K.Mallick, Ld. Addl. Central Govt. Standing Counsel appearing for Respondents, is present.

Memo filed by the applicant at Flag-A for withdrawal of this O.A. is taken on record. Accordingly, on the prayer made in the memo, this O.A. stands disposed of being withdrawn.

MEMBER(Admn.)

MEMBER(Judl.)

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